

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION No. 2944**  
ANSWERED ON 20<sup>TH</sup> DECEMBER, 2024

**SUPPORT TO FOOD PROCESSING UNITS TO PROMOTE ODOP IN ASSAM**

**2944. MS. SUSHMITA DEV::**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state that:

- (a) the number of food processing units established to promote One District One Product (ODOP) in Assam, district-wise, since 2019;
- (b) the financial assistance provided by Government for the establishment of such units since 2019; and
- (c) whether Government has provided any financial assistance to pineapple-based food processing units in Assam, if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

(a) & (b). Ministry of Food Processing Industries (MoFPI) through its Centrally Sponsored PMFME Scheme is providing financial, technical and business support for upgradation of micro food processing enterprises in the country. The scheme aims to enhance the competitiveness of existing individual micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector. The scheme is operational from 2020-21 to 2025-26 with an outlay of Rs. 10,000 Crore. The Scheme primarily adopts One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. The details of financial assistance offered to the prospective entrepreneurs for ODOP/ Non-ODOP under PMFME Scheme are at **ANNEXURE-I**. Under the Scheme, loans for 367 micro food processing units have been sanctioned till 31<sup>st</sup> October 2024 with approved subsidy of Rs. 5.40 Cr. under One District One Product (ODOP), in the State of Assam since inception of the Scheme. District-wise list of loans sanctioned in ODOP for the State of Assam is at **ANNEXURE-II**.

(c). Yes, Sir. For the State of Assam, Pineapple based products have been identified as ODOP for Cachar district. 4 loans have been sanctioned under Credit Linked Subsidy for Pineapple based products with approved capital subsidy of Rs. 4.19 Lakhs.

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## ANNEXURE-I

### ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2944 FOR ANSWER ON 20.12.2024 REGARDING “SUPPORT TO FOOD PROCESSING UNITS TO PROMOTE ODOP IN ASSAM”

The details of financial assistance offered to the enterprises under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

- (i). *Support to Individual / Group Category Micro Enterprises*: Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital*: Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure*: Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support*: Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building*: The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.

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**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2944 FOR ANSWER ON 20.12.2024 REGARDING “SUPPORT TO FOOD PROCESSING UNITS TO PROMOTE ODOP IN ASSAM”**

**DISTRICT-WISE LOANS SANCTIONED IN ODOP FOR THE STATE OF ASSAM****(TILL 31<sup>ST</sup> OCTOBER 2024)**

<b>Sl. No.</b>	<b>District</b>	<b>ODOP Loan Sanctioned</b>	<b>Subsidy Approved (In cr.)</b>
1	Baksa	8	0.0580
2	Barpeta	59	0.3091
3	Biswanath	2	0.0219
4	Bongaigaon	7	0.1949
5	Cachar	4	0.0419
6	Charaideo	19	0.0886
7	Darrang	6	0.2813
8	Dhemaji	9	0.2531
9	Dhubri	19	0.4196
10	Dibrugarh	4	0.0845
11	Dima Hasao	3	0.0266
12	Goalpara	9	0.1217
13	Golaghat	3	0.0415
14	Hailakandi	22	0.3399
15	Hojai	2	0.0357
16	Jorhat	4	0.0398
17	Kamrup	5	0.1325
18	Kamrup Metro	27	0.5923
19	Karbi Anglong	9	0.0710
20	Karimganj	15	0.3434
21	Kokrajhar	53	0.4633
22	Lakhimpur	2	0.0282
23	Majuli	2	0.0921
24	Marigaon	1	0.0048
25	Nagaon	9	0.0628
26	Nalbari	9	0.4677
27	Sivasagar	16	0.3220
28	Sonitpur	22	0.2365
29	Tinsukia	12	0.1712
30	Udalguri	2	0.0070
31	West Karbi Anglong	3	0.0544
	<b>Grand Total</b>	<b>367</b>	<b>5.4072</b>

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